

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 07th March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 30/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. (Short Term Action Plan, Long Term Action Plan/ Orders and Circulars)	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr.Om.ShankarShrivastava,Ad. Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
FOR HEARING				
2.	Original Application No. 39/2015 (CZ)	Vinayak Parihar (Sand Mining, Narmada) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushendra Kaurav, Adv. Mr. Rohit Sharma, Adv. Mr. Sandeep Singh, Adv.	
3.	Original Application No. 114/2015(CZ)	Vinayak Parihar (Sand Mining, Sitareva) Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria,Adv. Mr. Apoorv Pandey, Adv.	
4.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavarán Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh BaghelR-5&6 Mr. Om Shankar S. Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria,Adv. Mr. Rohit Sharma, Adv.	
5.	Original Application No. 55/2016(CZ) (M.A.No.597/16) (M.A.No.1049/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv. Mr. S.C.Godha, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel,Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	

8.	Original Application No. 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.for Mr.PurushaindraKaurav,Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	
9.	(M.A.No.135/17)A in ppeal No. 11/2017(CZ) (M.A.No.100/17)	Pallamari Pahadiv Ali Banjari Devi Jan Sewa Samiti Vs Union of India & Ors.	Mr. Rohit Sharma, Adv.	
10.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr.OmShankarShrivastava,Adv.	
11.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh forR-&5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
12.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
13.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Ku. Pandey, Adv. Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh,Adv.R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB	

			Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
15.	Original Application No. 81/2016(CZ)	Maharishi Shiksha Sansthan Vs. State of M.P.& 3 Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	

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